

[English]

MR. DEPUTY SPEAKER : The question is:

"That this House do agree with the sixtieth Report of the Committee on Private Members Bill and Resolutions presented to the House of the 8th March, 1989".

*The motion was adopted.*

15.45/1/2 hrs.

RESTRICTION ON HOLIDAYS IN  
PUBLIC OFFICES BILL\*

[English]

SHRI S. B. SIDNAL (Belgam): I beg to move for leave to introduce a Bill to put restriction on number of holidays in public offices.

MR. DEPUTY—SPEAKER: The question is:

"That leave be granted to introduce a Bill to put restriction on number of holidays in public office."

*The motion was adopted.*

SHRI S. B. SIDNAL : I introduce the Bill.

NATIONAL CHILD WELFARE BOARD  
BILL\*

[English]

S. B. SIDNAL (Belgaum): I beg to move for leave to introduce a Bill to provide for the establishment of a National Child Welfare Board for welfare of children and for matters connected therewith.

MR. DEPUTY—SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a National Child Welfare Board for welfare of children and for matters connected therewith."

*The motion was adopted.*

SHRI S. B. SIDNAL: I introduce the Bill.

MR. DEPUTY—SPEAKER: Shri V.S. Krishna Iyer.. Absent. Shri Thampan Thomas.

15.46 1/2 hrs.

CHRISTIAN MARRIAGE AND MATRIMONIAL  
CAUSES BILL\*

[English]

SHRI THAMPAN THOMAS (Mavelikara): I beg to move for leave to introduce a Bill to consolidate the law relating to solemnization of marriages, divorce and matrimonial causes of persons professing the Christian religion in India.

MR. DEPUTY—SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate the law relating to solemnization of marriages, divorce and matrimonial causes of persons professing the Christian religion in India."

*The motion was adopted.*

SHRI THAMPAN THOMAS: I introduce the Bill

WELFARE OF HANDICAPPED AND  
MENTALLY RETARDED CHILDREN  
BILL\*

[Translations]

SHRI SHANTILAL PURUSHOT-  
TAMBHAI PATEL (Godhana): I beg to move

for leave to introduce a Bill to provide for the welfare of all children who are born handicapped and mentally retarded.

[English]

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of all children who are born handicapped and mentally retarded."

*The motion was adopted.*

[Translation]

SHRI SHANTILAL PURUSHOT-TAMBHAI PATEL: I introduce the Bill.

15.47 1/2 hrs.

COMPULSORY STERILISATION BILL\*

[English]

SHRI G.S. BASAVARAJU (Tumkur): I beg to move for leave to introduce a Bill to provide for compulsory sterilisation and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory sterilisation and for matters connected therewith."

*The motion was adopted.*

SHRI G.S. BASAVARAJU: I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri V. S. Krishna Iyer.. Absent. Shri A. Charles.

15.48 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Substitution of new Article for Article 57)

[English]

SHRI A. CHARLES (Trivandrum): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI A. CHARLES: I introduce the Bill.

15.48 1/2 hrs.

DOMESTIC WORKERS (CONDITIONS OF SERVICE) BILL\*

[English]

SHRI THAMPAN THOMAS (Mavelikara): I beg to move for leave to introduce a Bill to provide for the fixation of wages of domestic workers and for the improvement of their working conditions.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the fixation of wages of domestic workers and for the improvement of their working conditions."

*The motion was adopted.*

SHRI THAMPAN THOMAS: I introduce the Bill.